

**From:**

**Rajiv Sharma, HJS,  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad**

**To,**

**The Director,  
LNJN National Institute of Criminology & Forensic Science,  
Ministry of Home Affairs, Govt. of India,  
Sector-3, Outer Ring Road,  
Rohini, Delhi – 110085**

**No. 263 /JR(S)/2015**

**Dated:Allahabad: May 28, 2015**

**Subject: Nomination for training Courses at the Institute.**

**Sir,**

With reference to your letter no. 20/04/2015-NICFS dated 17.04.2015 on the above subject, I am directed to say that the Hon'ble Court has been pleased to nominate the Judicial Officers for the training mentioned against their name at **LNJN National Institute of Criminology & Forensic Science, Ministry of Home Affairs, Govt. of India, Delhi.**

<b>Sl. No.</b>	<b>Name of Officer(s) S/Sri</b>	<b>Designation &amp; Present Place of Posting</b>	<b>Programme Name and Date</b>
1.	Gyanendra Tripathi	Civil Judge, Junior Division, Lucknow	Course on Scientific Investigation of Crime 01-03 July, 2015
2.	Abhishek Sinha	Civil Judge, Junior Division, Fatehabad (Agra)	Course on Expert Testimony in Criminal Trial 06-10 July, 2015
3.	Avinash Kumar Singh	Additional Civil Judge, Junior Division, Chandauli	Management of Anti-Social & Criminal Behaviour 15-17 July, 2015
4.	Pradeep Kumar Mishra	Additional Civil Judge, Junior Division, Sambhal (Moradabad)	Course on Document Examination for Criminal Justice Functionaries 29-31 July, 2015
5.	Smt. Divya Bhargava	Civil Judge, Junior Division, Bijnor	Course on Advancing Justice through DNA Technology 19-21 August, 2015
6.	Raj Kumar Tiwari	Officer-on-Special Duty (Judicial), High Court, Lucknow Bench, Lucknow	Course on Human Rights 26-28 August, 2015
7.	Raghubar Singh	Civil Judge, Junior Division, Nazibabad (Bijnor)	Course on Forensic Science & Forensic Medicine 31 August – 04 September, 2015
8.	Rajiv Goyal	Additional District & Sessions Judge, Mau	Course on Drug Law Enforcement and Forensic Science & Financial Investigation 9-11 September, 2015

9.	Anil Kumar Pundir	Additional District & Sessions Judge, Aligarh	Course on Scientific Techniques in Forensic Investigation 14-18 September, 2015
10.	Abhishek Upadhyaya	Judicial Magistrate, Raibareli	Seminar on Crime against Senior Citizens 21-23 September, 2015

Yours faithfully,

Sd/-

**Joint Registrar (Judicial) (Services)**

**No. 263 (i)/JR(S)/2015 Dated: May 28, 2015**

Copy forwarded for information and necessary action:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Agra, Aligarh, Bijnor, Chandauli, Lucknow, Mau, Moradabad and Raibareli with the request that kindly direct the officer concerned to send the information in respect of {(a) Name of Course (b)Name/ Designation of Officer (c) Contact details of nominee (viz. Cell Number & E-mail ID)}. Nominated officers must not proceed without acceptance of nomination. Hostel accommodation on single occupancy basis is provided on firm basis to all nominated officers. Details can be ascertained from Hostel Warden, Telefax 011-27525083. The list of accepted nominees can be downloaded from Institute Website [www.nicfs.nic.in](http://www.nicfs.nic.in) under link 'Training' about 30 days prior to Course. A second list, if needed, will be hosted on Website 21 days prior to Course as well as acceptance will be issued through police wireless to sponsoring authorities and nominated officers. Intimation by SMS to selected officers will be sent if their Cell No. is furnished. They are also requested to visit to website from time to time for further communication from National Institute of Criminology & Forensic Science, New Delhi.
3. Sri Raj Kumar Tiwari, Officer on Special Duty (Judicial), High Court of Judicature at Lucknow Bench, Lucknow with the request that kindly report at the said Institute for participation in aforesaid training programme and send the information in respect of {(a) Name of Course (b)Name/ Designation of Officer (c) Contact details of nominee (viz. Cell Number & E-mail ID)}. Nominated officers must not proceed without acceptance of nomination. Hostel accommodation on single occupancy basis is provided on firm basis to all nominated officers. Details can be ascertained from Hostel Warden, Telefax 011-27525083. The list of accepted nominees can be downloaded from Institute Website [www.nicfs.nic.in](http://www.nicfs.nic.in) under link 'Training' about 30 days prior to Course. A second list, if needed, will be hosted on Website 21 days prior to Course as well as acceptance will be issued through police wireless to sponsoring authorities and nominated officers. Intimation by SMS to selected officers will be sent if their Cell No. is furnished. They are also requested to visit to website from time to time for further communication from National Institute of Criminology & Forensic Science, New Delhi.
4. The O.S.D./ I/c Computer Centre, High Court, Allahabad.

Sd/-

**Joint Registrar (Judicial) (Services)**